

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1141 OF 2024**

**IN THE MATTER OF:**

**Amresh Singh**

**....PETITIONER**

**VERSUS**

**State of UP**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 08.01.2025)**

**Amresh Singh**

S/o Indresh Bahadur Singh

Village- Ahmut, Basti U.P-272001

**.....PETITIONER**

**VERSUS**

- 1. Secretary Environment, Forest and Climate Village, State of Uttar Pradesh**  
Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector "H",  
Aliganj, Lucknow -226020  
**Email Id: [roc.lko-mef@nic.in](mailto:roc.lko-mef@nic.in)** (Respondent No.1)
- 2. District Magistrate, Sant Kabir Nagar**  
Collectorate Mehadawal Road Sant Kabir Nagar 272175  
**Email: [dmskn@nic.in](mailto:dmskn@nic.in)** (Respondent No.2)
- 3. Uttar Pradesh Pollution Control Board,**  
Through Member Secretary, PICUP Bhawan,  
B-Block, 3rd Floor, Vibhuti Khand, Gomti Nagar,  
Lucknow, Uttar Pradesh 226010  
**Email: [ms@uppcb.in](mailto:ms@uppcb.in)** (Respondent No.3)
- 4. Central Pollution Control Board**  
Parivesh Bhawan, CBD-Cum Office Complex,  
Through its Chairman  
East Arjun Nagar, Delhi-110032  
**Email: [mcb.cpcb@nic.in](mailto:mcb.cpcb@nic.in)** (Respondent no.4)
- 5. M/s Medical Pollution Control Committee**  
21, E-Block, Panki, Kanpur, 208020  
**Email: [mpcckanpur@gmail.com](mailto:mpcckanpur@gmail.com)** (Respondent no.5)